

**SCHEDULE I**  
**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary  
Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
KAIZEN INSTITUTE (INDIA) PRIVATE LIMITED**

|    |                                                                                              |                                                                                                                                                                                                                                                              |
|----|----------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of Corporate Person                                                                     | KAIZEN INSTITUTE (INDIA) PRIVATE LIMITED                                                                                                                                                                                                                     |
| 2. | Date of Incorporation of Corporate Person                                                    | 25/01/2000                                                                                                                                                                                                                                                   |
| 3. | Authority under which Corporate Person is incorporated/registered                            | Roc-Ahmedabad, Gujarat<br>Incorporated under the provision of Companies Act, 1956                                                                                                                                                                            |
| 4. | Corporate Identity Number/Limited Liability Identity number of Corporate Person              | U80211GJ2000PTC072605                                                                                                                                                                                                                                        |
| 5. | Address of the registered office and principal office (if any) of Corporate Person           | 207, 2nd Floor, Abhijeet Complex, Nr. Mithakhali Six Roads, Ahmedabad, Gujarat- 380 006                                                                                                                                                                      |
| 6. | Liquidation commencement date of Corporate Person                                            | 02.12.2023                                                                                                                                                                                                                                                   |
| 7. | Name, Address, Email Address, Telephone Number and the registration number of the liquidator | Ravi Kapoor<br>402, Shaival Plaza, Near Gujarat College, Ellisbridge, Ahmedabad-380 006<br>E-mail; <a href="mailto:ravi@ravics.com">ravi@ravics.com</a><br>Telephone No: 079 26420336/7/9<br>IP Registration Number:<br>IBBI/IPA-002/IP-N00121/2017-18/10290 |
| 8. | Last date for submission of claims                                                           | 02.01.2024                                                                                                                                                                                                                                                   |

Notice is hereby given that the Kaizen Institute (India) Private Limited has commenced voluntary liquidation on 2<sup>nd</sup> December, 2023.

The stakeholders of Kaizen Institute (India) Private Limited are hereby called upon to submit a proof of their claims, on or before 2<sup>nd</sup> January, 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



**Ravi Kapoor**

**Liquidator for**

**Kaizen Institute (India) Private Limited (Under Voluntary Liquidation)**

**IP Registration Number:**

**IBBI/IPA-002/IP-N00121/2017-18/10290**

**Date: 02.12.2023**

**Place: Ahmedabad**